NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.361/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Under Section		State Bank of India-Vs-Electrosteel Steels Ltd. 7 IBC		
1.	Ms. Prapa	ganguly, Adv	· { Resolution } Professional	22.11.17 Prep
1	Sochelida	Nandfaml	my for company	22/11/17
1.	SOUVIK X ARIF AL	1AZUMDAR JADV	} Financial Creditor	Deds 22/1/17

ORDER

Ld. Advocate for the Resolution Professional as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Advocate appearing on behalf of the Resolution Professional submitted that the last meeting of the Committee of Creditors took place on 14/11/2017 for which Progress Report will be filed within 7 days.

List on 12/12/2017 for further order.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)